

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 1426-1428/2014

YOGENDRA PRASAD

Appellant(s)

VERSUS

KM.SEEMA AZAD & ANR. ETC.ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 06/04/2015 These appeals were called on for hearing today.

For Appellant(s)

Ms. Chandan Ramamurthi,Adv.

For Respondent(s)

Mr. Meenesh Kumar Dubey,Adv.

Mr. Vivek Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Original Record has not been received as yet from the concerned Court. A reminder shall be issued and list again on 24.7.2015.

(M K HANJURA)
Registrar

MG